

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/12924/2025 ARBP/33/2025	M /S. BIRAJA CONSTRUCTION , JAJPUR VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// (//
2	D-ARBP/11275/2025 ARBP/34/2025	M/S-S.M. CONSULTANTS PVT LTD., BBSR VS OSD CHIEF ENGINEER(BUILDINGS), BBSR	BUDHA BINAYA VS	// (//
3	D-BLAPL/9771/2025 BLAPL/3598/2025	SUSHANTA BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	DEOGAON /66 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000365/2025
4	D-BLAPL/9789/2025 BLAPL/3599/2025	SANGRAM DIGAL VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000003/2025
5	D-BLAPL/9791/2025 BLAPL/3600/2025	PRASHANT NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /52 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000223/2025
6	D-BLAPL/9816/2025 BLAPL/3601/2025	ARUN KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000006/2025
7	D-BLAPL/9604/2025 BLAPL/3602/2025	SRIKANTA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /9 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000046/2025
8	D-BLAPL/9787/2025 BLAPL/3603/2025	BANTI @ ASHIT RANJAN NAYAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000304/2025
9	D-BLAPL/9806/2025 BLAPL/3604/2025	PRADYUMNA MOHAPATRA @ PRADYUMN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000034/2025
10	D-BLAPL/9359/2025 BLAPL/3605/2025	KAILASH SINGH VS STATE OF ODISHA	ANITA DASH VS	BIRMITRAPUR /43 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000061/2019
11	D-BLAPL/9866/2025 BLAPL/3606/2025	MANAB BAG VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JONK /200 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000545/2023

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12	D-BLAPL/8592/2025 BLAPL/3607/2025	RAJU LAHAJAL VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	JUNAGARH /450 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000441/2024
13	D-BLAPL/9870/2025 BLAPL/3608/2025	JAGANNATH DURU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /178 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000196/2023
14	D-BLAPL/9823/2025 BLAPL/3609/2025	AJIT NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /46 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000012/2025
15	D-BLAPL/9857/2025 BLAPL/3610/2025	SATYA SHREENATH PATRA @ CHUMI VS STATE OF ODISHA	PRATIK NAYAK VS	RAJKANIKI /117 /2025 J.M.F.C,AUL(Kendrapara) GR/0000222/2025
16	D-BLAPL/9873/2025 BLAPL/3611/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHUBAN /382 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000375/2024
17	D-BLAPL/9802/2025 BLAPL/3612/2025	DEEPAK SETHY VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	PARJANG /67 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000088/2025
18	D-BLAPL/9831/2025 BLAPL/3613/2025	SK SAHEB ALLI @ SAIF ALLI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /342 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000926/2024
19	D-BLAPL/9819/2025 BLAPL/3614/2025	SUMANT KUMAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000002/2025
20	D-BLAPL/9822/2025 BLAPL/3615/2025	LAXMINARAYAN BEHERA @ CHAGALA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SATYABADI /207 /2022 2ND A.D.J.,PURI(Puri) ST/0000017/2023
21	D-BLAPL/9835/2025 BLAPL/3616/2025	CHANDAN @ GUGUNI @ ARJUN DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BIRIDI PS /238 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000079/2024
22	D-BLAPL/9874/2025 BLAPL/3617/2025	BIKU @ TAPAN DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /342 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000926/2024
23	D-BLAPL/7342/2025	BALAKRUSHNA SAHU	PREMRAJ GOUDA	MUNIGUDA /58 /2022

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	BLAPL/3618/2025	VS STATE OF ODISHA	VS	A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA CT/0000066/2022
24	D-BLAPL/9279/2025 BLAPL/3619/2025	SANKAR @ OM PRAKASH SINGH VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BANTALA /73 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000275/2025
25	D-BLAPL/9876/2025 BLAPL/3620/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHUBAN /409 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000400/2024
26	D-BLAPL/9417/2025 BLAPL/3621/2025	SHYAMA @ SHYAM SUNDAR GARTIA @ GADATIYA @ PRADHAN VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	PAIKMAL /194 /2019 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000047/2019
27	D-BLAPL/9850/2025 BLAPL/3622/2025	HIMANSHU SETHY @ HIMANSU SETHI @ HEMANANDA SETHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /142 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) GR/0000414/2025
28	D-BLAPL/9519/2025 BLAPL/3623/2025	RASHIKA KAND @ SURUK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /469 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000853/2024
29	D-BLAPL/9878/2025 BLAPL/3624/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMAKHYANAGAR /514 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR GR/0000967/2024
30	D-BLAPL/9567/2025 BLAPL/3625/2025	TUKULU @ SRIBATCHHA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANARAPAL /259 /2023 A.D.J.,ANGUL(Anugul) CT/0000320/2023
31	D-BLAPL/9902/2025 BLAPL/3626/2025	SAGAR PAHAN @ BABU PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /198 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0000519/2025
32	D-BLAPL/9706/2025 BLAPL/3627/2025	S.K.REZWAN HOSEN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHAMNAGAR /84 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000165/2025
33	D-BLAPL/9853/2025 BLAPL/3628/2025	MAHESWAR SAMAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANTAPADA /38 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balasore) Spl/0000036/2021
34	D-BLAPL/9855/2025 BLAPL/3629/2025	JAGADISH PARABHUE VS	MANAS KUMAR CHAND VS	KESINGA /36 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA

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35	D-BLAPL/9906/2025 BLAPL/3630/2025	STATE OF ODISHA A. RAMAYA PATRA @ A. RAMEYA PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000035/2024 PURUSHOTTAMPUR /286 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000279/2024
36	D-BLAPL/9956/2025 BLAPL/3631/2025	STATE OF ODISHA DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHUBAN /410 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000401/2024
37	D-BLAPL/9082/2025 BLAPL/3632/2025	STATE OF ODISHA AKASH MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SPL.TASK FORCE /22 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2024
38	D-BLAPL/9547/2025 BLAPL/3633/2025	STATE OF ODISHA JAGA @ ASHOK NAIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	NARASINGHPUR /283 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000080/2023
39	D-BLAPL/9908/2025 BLAPL/3634/2025	STATE OF ODISHA MASID KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000152/2025
40	D-BLAPL/9761/2025 BLAPL/3635/2025	STATE OF ODISHA BISWAJIT KUMAR MANDAL VS STATE OF ODISHA(VIG.)	LALATENDU SAMANTARAY VS	JEYPORE VIGILANCE /7 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000005/2025
41	D-BLAPL/9969/2025 BLAPL/3636/2025	STATE OF ODISHA ABID KHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /935 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002228/2024
42	D-BLAPL/9343/2025 BLAPL/3637/2025	STATE OF ODISHA BANKU @ MADHAB CHANDRA PUSPALAKA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /112 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000106/2025
43	D-BLAPL/9920/2025 BLAPL/3638/2025	STATE OF ODISHA SWAPNA @ CHANDRAMA KHILLO VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /155 /2021 J.M.F.C.,MATHILI(Malkangiri) GR/0000871/2021
44	D-BLAPL/9921/2025 BLAPL/3639/2025	STATE OF ODISHA KISHORE TAKRI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /7 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000021/2025
45	D-BLAPL/9922/2025 BLAPL/3640/2025	STATE OF ODISHA HIRAMAL NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KARLAPAT /31 /2024 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000209/2024

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46	D-BLAPL/9869/2025 BLAPL/3641/2025	JANARDAN NAHAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000059/2025
47	D-BLAPL/9485/2025 BLAPL/3642/2025	SARIFUL ISLAM VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000014/2024
48	D-BLAPL/7388/2025 BLAPL/3643/2025	RUNJHA DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /84 /2021 A.D.J.,TALCHER(Anugul) CT/0000039/2021
49	D-BLAPL/9898/2025 BLAPL/3644/2025	VISHNU GOPAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000028/2025
50	D-BLAPL/9937/2025 BLAPL/3645/2025	SURESH CHOUDHURY @ TAKLU VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-7 /126 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000028/2022
51	D-BLAPL/9959/2025 BLAPL/3646/2025	SAJID WARSI VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000100/2025
52	D-BLAPL/9629/2025 BLAPL/3647/2025	JAYANTA MAJHI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	HEMGIR /90 /2025 J.M.F.C,HEMGIR(Sundargarh) GR/0000086/2025
53	D-BLAPL/9972/2025 BLAPL/3648/2025	SK. MAJHAR VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /19 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000003/2025
54	D-CMAPL/8248/2025 CMAPL/109/2025	RAGHUNATH ROUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
55	D-CMAPL/9176/2025 CMAPL/110/2025	SUREI KERKETTA VS SURATHA KUMAR NAIK	ADV. VS	// () //
56	D-CMAPL/12805/2025 CMAPL/111/2025	SARAT CHANDRA SAHOO VS UNITED BANK OF INDIA, KOLKATA	GOPINATH MISHRA VS	// () //
57	D-CMAPL/11418/2025	MADAN JENA	ADV.	//

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	CMAPL/112/2025	VS COLLECTOR, NAYAGARH	VS	() //
58	D-CMAPL/12778/2025 CMAPL/113/2025	MANAS RANJAN DAS VS COLLECTOR, JAJPUR	BISWAMBAR MOHANTY VS	// () //
59	D-CMP/12599/2025 CMP/499/2025	GOPAL CHANDRA SAHOO VS NABAGHANA SAHOO	BADRINARAYAN PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0004430/2015
60	D-CMP/12524/2025 CMP/500/2025	SARAT CHANDRA JENA VS BHARAT CHANDRA JENA	RANJAN KUMAR ROUT VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000287/2023
61	D-CMP/9281/2025 CMP/501/2025	JAMI VENKATA SURYAPRABHA VS TARINI PRASAD NAYAK	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000018/2020
62	D-CMP/12380/2025 CMP/502/2025	MAHESWAR NAIK VS SUDHAKAR NAIK	BHARAT BHUSAN ROURTRAY VS	// CIVIL JUDGE (SD),TALCHER(Anugul) IA/0000007/2025
63	D-CONTC/12872/2025 CONTC/1638/2025	PRAFUL KUMAR JENA VS NARAYAN MADHEI,C.E.O,ASKA CENTRAL COOPERATIVE BANK LTD.,GANJAM	ADV. VS	// () //
64	D-CONTC/12891/2025 CONTC/1639/2025	SITAKANTA MAHAPATRA VS SIDDHARTH SHANKAR SWAIN,IAS	BIJAYALAXMI SAHOO VS	// () //
65	D-CONTC/12945/2025 CONTC/1640/2025	CHITTARANJAN MOHAPATRA VS MANORANJAN MALLICK,IAS	ADV. VS	// () //
66	D-CONTC/12947/2025 CONTC/1641/2025	KANHU CHARAN LENKA VS MANORANJAN MALLICK,IAS	ADV. VS	// () //
67	D-CONTC/13023/2025 CONTC/1642/2025	B.BIPIN PRADHAN VS Y.B.KHURANIA,IPS	ADV. VS	// () //
68	D-CONTC/12725/2025 CONTC/1643/2025	SARASWATI MAHANTA VS	ADV. VS	// ()

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69	D-CONTC/12726/2025 CONTC/1644/2025	BALARAM MISHRA,SUPERINTENDING ENGNR., RWS PMD , 1 CIRCLE SNEHALATA MALLICK VS PURNA CHANDRA SETHI,DIST. EDUCATION OFFICER,MAYURBHANJA	ADV. VS	// // ()
70	D-CONTC/13031/2025 CONTC/1645/2025	GOUTAM RAKSHIT VS SABYASACHI PANDA,SUB-COLLECTOR,JHARSUGUDA	ADV. VS	// // ()
71	D-CONTC/13038/2025 CONTC/1646/2025	PRAKASH CHANDRA PATRA VS AUROBINDA AGRAWAL, IAS	ADV VS	// // ()
72	D-CONTC/10942/2025 CONTC/1647/2025	SUDHAKAR DASH VS ASWATHI S., IAS	ADV. VS	// // ()
73	D-CONTC/11514/2025 CONTC/1648/2025	BHAGIRATHI PRUSTY VS PRIYADARSHI SANGRAM KESHARI KHUNTIA,THASILDAR, BHADRAK	SURYASNATA MOHAPATRA VS	// // ()
74	D-CONTC/10092/2025 CONTC/1649/2025	RAMA CHANDRA SAHOO VS SIRSENDU KUMAR DASH, B.M., ODISHA GRAMYA BANK,ODAGAON, NAYAGARH	MANORANJAN PADHI VS	// // ()
75	D-CONTC/13046/2025 CONTC/1650/2025	DR.BANAMALI MOHANTY VS ARAVIND AGRAWAL, IAS	PRADEEP KUMAR DAS VS	// // ()
76	D-CONTC/13050/2025 CONTC/1651/2025	KRUSHNA CHANDRA BHOI VS BISWARANJAN ACHARYA,A.O,ADVOCATE GENERAL,ODISHA	ADV. VS	// // ()
77	D-CONTC/12684/2025 CONTC/1652/2025	PRAMILA SWAIN VS SUSANTA KUMAR DASH, I.A.S.	ADV VS	// // ()
78	D-CONTC/13039/2025 CONTC/1653/2025	GOUTAM RAKSHIT VS SABYASACHI PANDA,SUB-COLLECTOR,JHARSUGUDA	ADV. VS	// // ()
79	D-CONTC/13089/2025 CONTC/1654/2025	SANDHYARANI DASH VS ANU GARG, I.A.S.	ADV VS	// // ()

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80	D-CONTC/10716/2025 CONTC/1655/2025	USHADEBI JINDAL VS AKANKHYA MOHAPATRA, OAS A (JB)	ADV VS	// () //
81	D-CONTC/13094/2025 CONTC/1656/2025	PRABIR KUMAR DAS VS ASWATHY S., IAS	VS	// () //
82	D-CONTC/13228/2025 CONTC/1657/2025	DR.SANJAY KUMAR MOHANTY VS DR.PRADIP DEY,DIRECTOR,ICAR	AKASH ACHARYA VS	// () //
83	D-CRLA/8849/2025 CRLA/393/2025	ANIL REDDY VS STATE OF ODISHA	DEBASIS SARANGI VS	BADABAZAR /93 /2017 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/000035/2018
84	D-CRLA/8857/2025 CRLA/394/2025	RABINDRA MAHAKUDA VS STATE OF ODISHA	DEBASIS SARANGI VS	BADABAZAR /93 /2017 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/000035/2018
85	D-CRLA/9502/2025 CRLA/395/2025	ARAKHITA HATI VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR SADAR /208 /2019 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/000033/2021
86	D-CRLA/9775/2025 CRLA/396/2025	PIKA@SANJIB BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /226 /2020 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/000010/2021
87	D-CRLA/9852/2025 CRLA/397/2025	MOKIM KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /349 /2024 A.D.J.,KEONJHAR(Kendujhar) Spl/000001/2025
88	D-CRLA/7613/2025 CRLA/398/2025	LITU@DURYODHAN NAYAK@RUDRANARAYAN NAYAK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /122 /2019 A.D.J.,DHENKANAL(Dhenkanal) CT/0000110/2019
89	D-CRLA/9872/2025 CRLA/399/2025	DHANURJAY HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NABARANGAPUR TOWN /217 /2017 SPECIAL JUDGE(POCSO), NABARANGP TR/0000105/2020
90	D-CRLA/9881/2025 CRLA/400/2025	BHISMA JANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DABUGAM /52 /2022 SPECIAL JUDGE(POCSO), NABARANGP TR/0000026/2022
91	D-CRLA/9894/2025	SINGANA KALAKA	S.S.RAY (2)	BISSAMCUTTACK /72 /2015

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	CRLA/401/2025	VS STATE OF ODISHA	VS	A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA CT/0000090/2015
92	D-CRLMC/9664/2025 CRLMC/1320/2025	MANOJ@MANORANJAN SUKLA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	ERASAMA /13 /2020 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000088/2020
93	D-CRLMC/9686/2025 CRLMC/1321/2025	AJAY RAUT@AJAYA ROUTH VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	N.T.P.C. /62 /2019 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anandpur) GR/0000850/2019
94	D-CRLMC/9709/2025 CRLMC/1322/2025	PRAVAT NALINI MOHANTY VS KALPITA SAHOO	ANKITA MUKHERJI VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) DV M.C./0000022/2025
95	D-CRLMC/7770/2025 CRLMC/1323/2025	AJAYA KUMAR RATH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BARI RAMACHANDRAPUR /258 /2024 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CRREV/0000021/2024
96	D-CRLMC/9784/2025 CRLMC/1324/2025	DHUSASAN GOCHHAYAT @ DHUSA GOCHHAYAT VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAMACHANDI /14 /2012 ASST. SESSION JUDGE,NIMAPARA(Puri) ST/0000089/2014
97	D-CRLMC/9724/2025 CRLMC/1325/2025	BRAJABANDHU NAHARA VS STATE OF ODISHA(VIG.)	BHARAT BHUSAN ROUTH VS	SAMBALPUR VIGILANCE /35 /1998 SPECIAL JUDGE(VIGILANCE),ANGUL(Angul) TR/0000276/2007
98	D-CRLMC/9797/2025 CRLMC/1326/2025	BAPUNA @ BISWARANJAN SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /144 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000589/2023
99	D-CRLMC/8864/2025 CRLMC/1327/2025	KESHARI ESTATES PVT. LTD., BBSR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0001859/2015
100	D-CRLMC/9460/2025 CRLMC/1328/2025	AJU@SK.AZHARUDDIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /83 /2018 A.D.J.,SALIPUR(Cuttack) ST/0000022/2022
101	D-CRLMC/9077/2025 CRLMC/1329/2025	CHANDRAKANTA MUKHI VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /143 /2020 J.M.F.C, HATADIHI(Kendujhar) GR/0000349/2020
102	D-CRLMC/7971/2025 CRLMC/1330/2025	DURYADHAN NAYAK VS	ABHISIDDHANTA SAHOO VS	PURI SADAR /176 /2018 NYAYADHIKARI,PURI(Puri)

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103	D-CRLMC/9840/2025 CRLMC/1331/2025	STATE OF ODISHA SARBESWAR DASH@BAPI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GR/0001470/2018 PHULBANI TOWN /49 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2023
104	D-CRLMC/9865/2025 CRLMC/1332/2025	RANJAN KUMAR JENA @ RANJAN JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /139 /2017 A.D.J.,KODALA(Ganjam) ST/0000160/2023
105	D-CRLMC/9877/2025 CRLMC/1333/2025	RADHASHYAM CHANDOLIA @ RADHASHYAM CHANDOLIA @ RADHE RADHE VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KUMBHARAPARA /33 /2020 S.D.J.M.,PURI(Puri) GR/0000293/2020
106	D-CRLMC/9929/2025 CRLMC/1334/2025	KAILASH SWAIN VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KENDRAPARA SADAR /71 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000235/2024
107	D-CRLMC/9457/2025 CRLMC/1335/2025	TULU JENA @ BABAN @ CHANDAN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJKANIKA /408 /2023 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000059/2023
108	D-CRLMC/9495/2025 CRLMC/1336/2025	M/S.MANAPPURAM FINANCE LTD. VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	BADABAZAR /128 /2025 (//
109	D-CRLMC/8562/2025 CRLMC/1337/2025	CHANDRAMANI NAYAK VS STATE OF ODISHA	SK. SAMIM VS	BHANDARIPOKHARI /266 /2017 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) Spl/0000127/2017
110	D-CRLMC/9766/2025 CRLMC/1338/2025	KSHIRODA KUMAR SATAPATHY@KSHIROD VS STATE OF ODISHA	MANOJ PANIGRAHI VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000239/2023
111	D-CRLMC/8826/2025 CRLMC/1339/2025	ANATHA CHARAN PANDA VS SABITA SAHOO	PRAVASHA PUJAREE PARIDA VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000510/2018
112	D-CRLMC/9907/2025 CRLMC/1340/2025	NABAGHANA JENA VS CHOLAMANDALAM INVESTMENT AND FINANACIAL CO. LTD.,JAJPUR	ASHOK KUMAR BEHERA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000019/2022
113	D-CRLMC/9390/2025 CRLMC/1341/2025	NILA KANTHA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000013/2023

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114	D-CRLMC/9927/2025 CRLMC/1342/2025	RAJESH MOHANANDA@MAHANANDIA VS STATE OF ODISHA	SABYASACHI MISHRA VS	JEYPORE MAHILA /131 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001314/2023
115	D-CRLMC/9829/2025 CRLMC/1343/2025	RAJU SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /123 /2014 J.M.F.C.,KANTAMAL(Baudh) GR/0000194/2014
116	D-CRLMC/7914/2025 CRLMC/1344/2025	KHETRABASI NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	BIDANASI /130 /2014 J.M.F.C.(III),CUTTACK(Cuttack) GR/0002114/2014
117	D-CRLMC/9940/2025 CRLMC/1345/2025	SURENDRA KUMAR SAHU VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	ROURKELA VIGILANCE /4 /2021 SPL.JUDGE (VIG), SUNDERGARH(Sunda GR/0000004/2021
118	D-CRLMC/9545/2025 CRLMC/1346/2025	KABI RANJAN NAYAK VS STATE OF ODISHA	JVOTI RANJAN DEO VS	PATTAMUNDAI /404 /2016 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATT GR/0000400/2016
119	D-CRLMC/9809/2025 CRLMC/1347/2025	SAHANA ZAMAL VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	CUTTACK VIGILANCE /73 /2016 SPL. C.J.M. VIGILANCE,BHUBANESWA GR/0000072/2016
120	D-CRLMC/9820/2025 CRLMC/1348/2025	ARUN KUMAR MOHANTY VS STATE OF ODISHA	MOHIT AGARWAL VS	KHANDAGIRI P.S. /424 /2023 (//
121	D-CRLMP/5812/2025 CRLMP/439/2025	SOUDAMINI ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 (//
122	D-CRLMP/9309/2025 CRLMP/440/2025	DAMODAR SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 (//
123	D-CRLMP/9817/2025 CRLMP/441/2025	SUKANTA KUMAR ROUT VS STATE OF ODISHA	BIJAY JENA VS	/ /0 (//
124	D-CRLREV/9544/2025 CRLREV/185/2025	B.GANESH REDDY@GANESH REDDY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /405 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000014/2024
125	D-CRLREV/8351/2025	NRUSINGHA CHARAN SWAIN	BIJAYA KUMAR RAGADA	CUTTACK VIGILANCE /86 /2012

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	CRLREV/186/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000036/2017
126	D-FAO/13070/2025 FAO/147/2025	DIPTY MAYEE DASH @ DIPTIMAYEE DAS VS UNION OF INDIA	SAKTI PRASAD DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000029/2024
127	D-FAO/8818/2025 FAO/148/2025	THE REGIONAL MANAGER, M/S ORIENTAL INSURANCE CO.LTD,BBSR VS PRADEEP KUMAR PRADHAN	RIMJHIMBALA PATI VS	// COMMISSIONER EMPLOYEES COMPENSATION EC/0000013/2023
128	D-MACA/12116/2025 MACA/386/2025	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS RAGHUNATH TRIPATHY	DEVI PRASAD DASH VS	// IST MACT, PURI(Puri) Mac/0000329/2016
129	D-MACA/13002/2025 MACA/387/2025	NARASINGHA PANDA VS SUBRAT KUMAR MOHANTY	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000238/2016
130	D-MACA/13014/2025 MACA/388/2025	SYAM SUNDAR PARIDA @ SHYAMA VS SUBHASINI SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0003269/2014
131	D-MACA/13024/2025 MACA/389/2025	SUMITRA SAHU VS PUSPARANI JENA	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000345/2016
132	D-MACA/13063/2025 MACA/390/2025	MALATI PRADHAN VS H.S. CARRIERS, GANJAM	DHANANJAYA MUND VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000126/2023
133	D-OTAPL/13244/2025 OTAPL/33/2025	COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND SERVICE TAX,BHUBANESWAR VS M/S VODAFONE MOBILE SERVICES LTD.	TRISHAR KANTI SATAPATHY,SR.S.C VS	// () //
134	D-RPFAM/9544/2025 RPFAM/92/2025	SUJIT KUMAR MOHARANA VS ABAKASH MOHARANA	RAGHUNATH DASMOHAPATRA VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000120/2023
135	D-RSA/13092/2025 RSA/164/2025	DHANURJYA @ DHANURJYA BAG VS SINDHU @ SINDHUSUTA HATI	GOKULANANDA SAHU VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000021/2014
136	D-RVWPET/13103/2025 RVWPET/97/2025	PRIYASWARI MOHANTA VS	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// ()

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137	D-TRP(C)/13246/2025 TRP(C)/103/2025	BELAMANI MOHANTA SUBHALAXMI DAS VS ASHISH KUMAR	SOUBHAGYA SWAIN VS	// // JUDGE FAMILY COURT-II,BHUBANESW CP/0000821/2024
138	D-WA/12714/2025 WA/679/2025	STATE OF ODISHA VS SARAT CHANDRA SAHOO	SASWAT DAS, A.G.A. VS	// () //
139	D-WA/12777/2025 WA/680/2025	STATE OF ODISHA VS BATAKRISHNA BEHERA	DEBENDRA KUMAR SAHOO,A.G.A. VS	// () //
140	D-WA/12800/2025 WA/681/2025	UPENDRA NARAYANA MAHANTA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// () //
141	D-WA/12984/2025 WA/682/2025	STATE OF ODISHA VS DR DEBADUTTA PANIGRAHI	SATYA BRATA MOHANTY,A.G.A. VS	// () //
142	D-WA/12985/2025 WA/683/2025	STATE OF ODISHA VS PURNA CHANDRA PANIGRAHI	SATYABRATA MOHANTY, A.G.A. VS	// () //
143	D-WA/12986/2025 WA/684/2025	STATE OF ODISHA VS KARTIKA CHANDRA DALAI	SIDHARTH PRASAD DAS, A.S.C. VS	// () //
144	D-WA/13041/2025 WA/685/2025	SURENDRA KUMAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
145	D-WP(C)/8580/2025 WP(C)/9323/2025	ABHILIPSA PRITIPADMA BHOI VS ANSHUMAN CHIRANJIB	ACHYUTANANDA PATTANAIAK VS	// () //
146	D-WP(C)/12976/2025 WP(C)/9324/2025	GOURI KUMARI PANI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
147	D-WP(C)/13027/2025 WP(C)/9325/2025	PRAFULLA GIRI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //

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148	D-WP(C)/13030/2025 WP(C)/9326/2025	BIJAYA KUMAR DORA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
149	D-WP(C)/12741/2025 WP(C)/9327/2025	GOURAB NANDA VS LIFE INSURANCE CORPORATION OF INDIA LTD. (LIC), MUMBAI	UMA CHARAN MISHRA VS	// 0 //
150	D-WP(C)/13074/2025 WP(C)/9328/2025	SUBASH GOUDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
151	D-WP(C)/11868/2025 WP(C)/9329/2025	DHRUBANKA SEKHAR DASH VS S.D.O TPNODL, KHUNTA, MAYURBHANJ	RAJENDRA NARAYAN ROUT VS	// 0 //
152	D-WP(C)/13040/2025 WP(C)/9330/2025	PURUSHOTTAM SETHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
153	D-WP(C)/12356/2025 WP(C)/9331/2025	SANTOSH BARIK VS THE COLLECTOR CUM D.M. GANJAM	SARAT CHANDRA MEKAP VS	// 0 //
154	D-WP(C)/12907/2025 WP(C)/9332/2025	PRASANNA KUMAR PARHI VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
155	D-WP(C)/12848/2025 WP(C)/9333/2025	ANANTA BINDHANI VS FIRST APPELLATE AUTHORITY, GST, BBSR	MADHAB LAL AGARWAL VS	// 0 //
156	D-WP(C)/12961/2025 WP(C)/9334/2025	SURENDRA BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
157	D-WP(C)/13064/2025 WP(C)/9335/2025	ASHISH KUMAR NAYAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
158	D-WP(C)/13065/2025 WP(C)/9336/2025	RAJESH MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
159	D-WP(C)/11167/2025	ROMANCHA ROHIDAS	ASWINI KUMAR DASH	//

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	WP(C)/9337/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/13066/2025 WP(C)/9338/2025	RADHE SHYAM MOHANTY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
161	D-WP(C)/13045/2025 WP(C)/9339/2025	CHITA RANJAN NAYAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
162	D-WP(C)/13071/2025 WP(C)/9340/2025	DIGAMBAR MAHARANA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
163	D-WP(C)/12666/2025 WP(C)/9341/2025	RANJITA SWAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
164	D-WP(C)/13096/2025 WP(C)/9342/2025	BIJAYANANDA SATAPATHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
165	D-WP(C)/12992/2025 WP(C)/9343/2025	MADHUCHHANDA BEHERA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
166	D-WP(C)/13048/2025 WP(C)/9344/2025	UDAYA DAKUA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
167	D-WP(C)/12162/2025 WP(C)/9345/2025	SUSAMA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
168	D-WP(C)/12958/2025 WP(C)/9346/2025	NIRANJAN MISHRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
169	D-WP(C)/13091/2025 WP(C)/9347/2025	NALAJI DORA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
170	D-WP(C)/12165/2025 WP(C)/9348/2025	ISWAR CHANDRA CHOUDHURY VS	PABITRA KUMAR NAYAK VS	// 0

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171	D-WP(C)/9619/2025 WP(C)/9349/2025	STATE OF ODISHA SNEHAJEET DEHURY VS THE UNION OF INDIA	RASHMI RANJAN DASH VS	// // 0 //
172	D-WP(C)/13088/2025 WP(C)/9350/2025	RANKANATH SETHI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
173	D-WP(C)/13075/2025 WP(C)/9351/2025	GHANASHYAM GOCHAYAT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
174	D-WP(C)/12964/2025 WP(C)/9352/2025	SUBHAS CHANDRA PATNAIK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
175	D-WP(C)/12852/2025 WP(C)/9353/2025	SHUVAM ROUL VS FIRST APPELLATE AUTHORITY, GST (APPEALS), BBSR	MADHAB LAL AGARWAL VS	// 0 //
176	D-WP(C)/8024/2025 WP(C)/9354/2025	DR. BAGMI MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
177	D-WP(C)/12956/2025 WP(C)/9355/2025	RAMESH CHANDRA DEO MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
178	D-WP(C)/12151/2025 WP(C)/9356/2025	BHAGIRATHI TRIPATHY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
179	D-WP(C)/12159/2025 WP(C)/9357/2025	BRAJESH KUMAR SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
180	D-WP(C)/13078/2025 WP(C)/9358/2025	JAYARAM SETHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
181	D-WP(C)/12662/2025 WP(C)/9359/2025	MANJULATA BARIK VS SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE, KHURDA	AMIT PRASAD BOSE VS	// 0 //

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182	D-WP(C)/13076/2025 WP(C)/9360/2025	SANJEEB KUMAR PATTJOSHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
183	D-WP(C)/13104/2025 WP(C)/9361/2025	PRABAS KUMAR MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
184	D-WP(C)/13068/2025 WP(C)/9362/2025	SANTOSH KUMAR RATH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
185	D-WP(C)/13042/2025 WP(C)/9363/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
186	D-WP(C)/12928/2025 WP(C)/9364/2025	SHREE JAYEE RAJAGURU CLUB VS STATE OF ODISHA	ALOK KUMAR KAR VS	// 0 //
187	D-WP(C)/12862/2025 WP(C)/9365/2025	NIRUPAMA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
188	D-WP(C)/13109/2025 WP(C)/9366/2025	PANKAJ SETHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
189	D-WP(C)/11273/2025 WP(C)/9367/2025	M/S VIRAJ STEEL AND ENERGY PRIVATE LIMITED, NEW DELHI VS JOINT COMMISSIONER OF STATE TAX (APPEAL), SAMBALPUR	KARTIK KURMY VS	// 0 //
190	D-WP(C)/13118/2025 WP(C)/9368/2025	RAJENDRA GOUDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
191	D-WP(C)/13113/2025 WP(C)/9369/2025	SRIKANTA KUMAR SATAPATHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
192	D-WP(C)/13080/2025 WP(C)/9370/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	ANNANDA PRASAD MOHANTY VS	// 0 //
193	D-WP(C)/12620/2025	SOUBHAGYA KUMAR KAR	ASHIS KUMAR MISHRA	//

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	WP(C)/9371/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/12736/2025 WP(C)/9372/2025	MANAS RANJAN DASH VS LIFE INSURANCE CORPORATION OF INDIA LTD., (LIC), MUMBAI	UMA CHARAN MISHRA VS	// 0 //
195	D-WP(C)/12858/2025 WP(C)/9373/2025	M/S. RAHUL SPARES PVT LTD., CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
196	D-WP(C)/13183/2025 WP(C)/9374/2025	SURENDRA MOHANTY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
197	D-WP(C)/13325/2025 WP(C)/9375/2025	MANJULATA SAHOO VS THE STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
198	D-WP(C)/13313/2025 WP(C)/9376/2025	SASMITA OJHA VS THE STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
199	D-WP(C)/13320/2025 WP(C)/9377/2025	KARUNAKAR SAHOO VS THE STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
200	D-WP(C)/13317/2025 WP(C)/9378/2025	PRAVAT MAHARANA VS THE STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
201	D-WP(C)/12990/2025 WP(C)/9379/2025	PRABHUDUTTA PANDA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
202	D-WP(C)/13084/2025 WP(C)/9380/2025	SANATAN SETHI VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
203	D-WP(C)/13210/2025 WP(C)/9381/2025	BHASKAR GOUDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
204	D-WP(C)/13157/2025 WP(C)/9382/2025	M/S. CAPITAL INDANE, SAMANTARAPUR, KHURDA VS	BISWAJIT NAYAK VS	// 0

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205	D-WP(C)/13202/2025 WP(C)/9383/2025	INDIAN OIL CORPORATION LTD. (IOCL), BBSR GANESH DAKUA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // 0 //
206	D-WP(C)/12997/2025 WP(C)/9384/2025	LADUKESWAR PRASAD MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
207	D-WP(C)/13169/2025 WP(C)/9385/2025	SUSANTA SWAIN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
208	D-WP(C)/13191/2025 WP(C)/9386/2025	KRUSHNA PRASAD MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
209	D-WP(C)/13081/2025 WP(C)/9387/2025	BINODINEE SAHOO VS THE STATE OF ODISHA	SHILPI SIDHANTA MOHAPATRA VS	// 0 //
210	D-WP(C)/13172/2025 WP(C)/9388/2025	PRANAB KUMAR SATAPATHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
211	D-WP(C)/13162/2025 WP(C)/9389/2025	GOURANGA BHUYAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
212	D-WP(C)/12916/2025 WP(C)/9390/2025	IUSF ALLI KHAN VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
213	D-WP(C)/13133/2025 WP(C)/9391/2025	RANJAN KUMAR PANIGRAHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
214	D-WP(C)/13354/2025 WP(C)/9392/2025	PRATAP KISHORE MOHANTY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
215	D-WP(C)/13135/2025 WP(C)/9393/2025	BANDITA SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //

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216	D-WP(C)/10781/2025 WP(C)/9394/2025	KISHORI RAY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
217	D-WP(C)/13175/2025 WP(C)/9395/2025	CHANCHALA NAYAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
218	D-WP(C)/13137/2025 WP(C)/9396/2025	PRAGNYA PANDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
219	D-WP(C)/13115/2025 WP(C)/9397/2025	JYOTIRMAYEE ROUT VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// 0 //
220	D-WP(C)/12738/2025 WP(C)/9398/2025	TAPASI KANDI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
221	D-WP(C)/13141/2025 WP(C)/9399/2025	SK.SIRAJUL HAQUE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
222	D-WP(C)/13110/2025 WP(C)/9400/2025	MID EAST INTEGRATED STEELS LIMITED VS UNION OF INDIA	PRABHU PRASAD MOHANTY VS	// 0 //
223	D-WP(C)/9436/2025 WP(C)/9401/2025	MANOJ PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
224	D-WP(C)/13112/2025 WP(C)/9402/2025	MID EAST INTEGRATED STEELS LIMITED VS UNION OF INDIA	PRABHU PRASAD MOHANTY VS	// 0 //
225	D-WP(C)/13079/2025 WP(C)/9403/2025	MINATI RANI SAHOO VS THE STATE OF ODISHA	SHILPI SIDHARTH MOHAPATRA VS	// 0 //
226	D-WP(C)/13054/2025 WP(C)/9404/2025	RASMIBALA JENA VS ARJUN JENA	MAHESWAR MOHANTY VS	// 0 //
227	D-WP(C)/9926/2025	SASHADHAR SETHI	RAMDAS ACHARY	//

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	WP(C)/9405/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/9437/2025 WP(C)/9406/2025	SIBU PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
229	D-WP(C)/12094/2025 WP(C)/9407/2025	JITENDRA SINGH @ JITENDRA KISHORE SINGH VS BASUDEV PARIDA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
230	D-WP(C)/10671/2025 WP(C)/9408/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
231	D-WP(C)/12102/2025 WP(C)/9409/2025	RAJESH KUMAR BISWAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
232	D-WP(C)/13144/2025 WP(C)/9410/2025	SUBHAS CHANDRA BISWAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
233	D-WP(C)/12118/2025 WP(C)/9411/2025	PRATAP SUBUDHI VS ADITYA BIRLA HOUSING FINANCE LTD., MUMBAI	BIBHUTI BHUSAN MISHRA VS	// 0 //
234	D-WP(C)/11844/2025 WP(C)/9412/2025	JHUMAR SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
235	D-WP(C)/13018/2025 WP(C)/9413/2025	SUBHASHMITA MOHANTY VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
236	D-WP(C)/13036/2025 WP(C)/9414/2025	M/S. METRO BUILDERS PVT. LTD.,CUTTACK VS BHUBANESWAR DEVELOPMENT AUTHORITY	AFRAAZ SUHAIL VS	// 0 //
237	D-WP(C)/12560/2025 WP(C)/9415/2025	SUKANTA NAYAK VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	BISWAJIT NAYAK VS	// 0 //
238	D-WP(C)/13082/2025 WP(C)/9416/2025	DILLIP KUMAR NAYAK VS		// 0

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239	D-WP(C)/13085/2025 WP(C)/9417/2025	THE CHIEF DEVELOPMENT OFFICER-CUM-EXECUTIVE OFFICER, ZILA PARISAD, SUNDARGARH SIBARAM PANDA VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// // ()
240	D-WP(C)/13086/2025 WP(C)/9418/2025	BINOD KUMAR DEO VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
241	D-WP(C)/12678/2025 WP(C)/9419/2025	RAMA KANTA LENKA VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// () //
242	D-WP(C)/12373/2025 WP(C)/9420/2025	BODDEPALLI PRAVEEN KUMAR VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// () //
243	D-WP(C)/11189/2025 WP(C)/9421/2025	SAI SARALA PHARMACY COLLEGE, BALASORE VS STATE OF ODISHA	PAMI RATH VS	// () //
244	D-WP(C)/12479/2025 WP(C)/9422/2025	M/S. KAMYAB TELEVISION PRIVATE LTD., BBSR VS PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR	DEBENDRA KUMAR DWIBEDI VS	// () //
245	D-WP(C)/12936/2025 WP(C)/9423/2025	RAJANI RANJAN BALIYARSINGH VS R.T.O., PURI	BRAJA MOHAN SARANGI VS	// () //
246	D-WP(C)/13205/2025 WP(C)/9424/2025	SARADA PRASAD ACHARYA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //
247	D-WP(C)/13362/2025 WP(C)/9425/2025	SURENDRA KUMAR PRUSTY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// () //
248	D-WP(C)/12549/2025 WP(C)/9426/2025	NISHANT BISWAL VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	BISWAJIT NAYAK VS	// () //
249	D-WP(C)/13022/2025 WP(C)/9427/2025	MANOJ KUMAR AGRAWAL @ MANOJ AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //

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250	D-WP(C)/13121/2025 WP(C)/9428/2025	AGASTI NANDA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
251	D-WP(C)/13311/2025 WP(C)/9429/2025	MANJULATA BEHERA VS THE STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
252	D-WP(C)/12932/2025 WP(C)/9430/2025	SITA SAHU VS CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
253	D-WP(C)/9434/2025 WP(C)/9431/2025	GAYATRI PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
254	D-WP(C)/13025/2025 WP(C)/9432/2025	AJIT KUMAR KHATAI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
255	D-WP(C)/12766/2025 WP(C)/9433/2025	BABAJI CHARAN MALLIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
256	D-WP(C)/12720/2025 WP(C)/9434/2025	M/S SAMANTARAY AGENCY VS COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	DEBASISH HAZRA VS	// 0 //
257	D-WP(C)/12856/2025 WP(C)/9435/2025	DR. MANOJ KUMAR MAHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
258	D-WP(C)/12993/2025 WP(C)/9436/2025	NILAKANTHA NAYAK VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
259	D-WP(C)/12287/2025 WP(C)/9437/2025	M/S. SANSAR SAHU, SKOSINGHA, ANGUL VS COMMISSIONER GST, CX AND CUSTOMS (APPEALS), CENTRAL REVENUE BUILDING, BBSR	UMESH CHANDRA BEHURA VS	// 0 //
260	D-WP(C)/12251/2025 WP(C)/9438/2025	BANAMBAR SAHOO VS THE BRANCH MANAGER, INDIAN BANK, GANDAKIPUR BRANCH, KUJANGA, JAGATSINGHPUR	SUBASH CHANDRA PUSPALAKA VS	// 0 //
261	D-WP(C)/13280/2025	LATIKA MOHAPATRA	CHITTA RANJAN PATTNAIK	//

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	WP(C)/9439/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/12503/2025 WP(C)/9440/2025	LOCHARIA SAI KRISHNA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
263	D-WP(C)/13083/2025 WP(C)/9441/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
264	D-WP(C)/11818/2025 WP(C)/9442/2025	ACHYUTANANDA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
265	D-WP(C)/9978/2025 WP(C)/9443/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
266	D-WP(C)/13001/2025 WP(C)/9444/2025	SASMITA DAS ADHIKARI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
267	D-WP(C)/13334/2025 WP(C)/9445/2025	PRAVAKAR PRADHAN VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //
268	D-WP(C)/13161/2025 WP(C)/9446/2025	PRASANNA KUMAR RAY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
269	D-WP(C)/13430/2025 WP(C)/9447/2025	ITEESHREE SWAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
270	D-WP(C)/11930/2025 WP(C)/9448/2025	SIBA PRASAD MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
271	D-WP(C)/13423/2025 WP(C)/9449/2025	SHANTANU KUMAR PADHAN VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //
272	D-WP(C)/12946/2025 WP(C)/9450/2025	SURENDRA NAIK VS	SANDEEP RATH VS	// 0

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273	D-WP(C)/11288/2025 WP(C)/9451/2025	STATE OF ODISHA BHASKAR CHANDRA NAIK VS UNION OF INDIA	HEMANTA KUMAR ROUT VS	// // ()
274	D-WP(C)/13165/2025 WP(C)/9452/2025	SANKAR SETHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// ()
275	D-WP(C)/13345/2025 WP(C)/9453/2025	PADMALOCHAN SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// ()
276	D-WP(C)/13179/2025 WP(C)/9454/2025	ASHOK KUMAR SATAPATHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// ()
277	D-WP(C)/13448/2025 WP(C)/9455/2025	PRASANNA KU. MOHANTY VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// ()
278	D-WP(C)/12625/2025 WP(C)/9456/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()
279	D-WP(C)/12918/2025 WP(C)/9457/2025	JAYANTA BEHERA VS BRANCH MANAGER, YES BANK LTD., PATIA BRANCH, BBSR	BRAJA MOHAN SARANGI VS	// ()
280	D-WP(C)/11318/2025 WP(C)/9458/2025	DEEPAK MAHAJAN VS DIMPLE MALHOTRA	SHANTI PRAKASH MOHANTY VS	// ()
281	D-WP(C)/10983/2025 WP(C)/9459/2025	MURARI MOHAN MISHRA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// ()
282	D-WP(C)/13333/2025 WP(C)/9460/2025	RATNABATI MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// ()
283	D-WP(C)/13360/2025 WP(C)/9461/2025	SWETA DHRUBA PANIGRAHY VS STATE OF ODISHA	TANMAY MISHRA VS	// ()

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284	D-WP(C)/13335/2025 WP(C)/9462/2025	TAPAN KUMAR PATTANAİK VS STATE OF ODISHA	SANGRAM JENA VS	// () //
285	D-WP(C)/13450/2025 WP(C)/9463/2025	SARAT CH. MOHAPATRA VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// () //
286	D-WP(C)/13163/2025 WP(C)/9464/2025	HARIBOLA BISHI VS STATE OF ODISHA	SANJEEV UDGATA VS	// () //
287	D-WP(C)/13338/2025 WP(C)/9465/2025	RAJALAXMI MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// () //
288	D-WPCRL/9260/2025 WPCRL/31/2025	SK.ALMAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 () //
289	D-WPCRL/9278/2025 WPCRL/32/2025	SARAT CHANDRA DAS VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	/ /0 () //
290	D-ABLAPL/9281/2025 ABLAPL/3764/2025	IMRAN KHAN VS STATE OF ODISHA	SATYAJIT DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
291	D-ABLAPL/9774/2025 ABLAPL/3765/2025	MANGU KHINBUDI VS STATE OF ODISHA	RABINDRANATH BARIK VS	CHITRAKONDA /71 /2023 () //
292	D-ABLAPL/9764/2025 ABLAPL/3766/2025	DEBASIS MOHAPATRA VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /114 /2025 () //
293	D-ABLAPL/9800/2025 ABLAPL/3767/2025	KAMADEBA SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
294	D-ABLAPL/9588/2025 ABLAPL/3768/2025	KUMAR MAHARANA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	Maitri Vihar PS /392 /2024 () //
295	D-ABLAPL/9793/2025	SANTOSH KUMAR JENA	SAROJ KUMAR DASH	HINDOL /86 /2025

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	ABLAPL/3769/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/9794/2025 ABLAPL/3770/2025	GUNDU DAS @ TRINATH DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /48 /2025 () //
297	D-ABLAPL/9683/2025 ABLAPL/3771/2025	BISWA RANJAN MALIK @ GULU VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	PATTAMUNDAI /44 /2025 () //
298	D-ABLAPL/9928/2025 ABLAPL/3772/2025	BUDHURAM ORAM @ BUDHESWAR ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BIRMITRAPUR /139 /2022 () //
299	D-ABLAPL/9863/2025 ABLAPL/3773/2025	PINTU NAHAK VS STATE OF ODISHA	ANUPAM DASH VS	GOLANTHARA (BERHAMPUR) /108 /2025 () //
300	D-ABLAPL/9622/2025 ABLAPL/3774/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	/ /0 () //
301	D-ABLAPL/9867/2025 ABLAPL/3775/2025	DEBARCHAN ROHIDAS @ MUNU ROHIDAS VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	RENGALI /70 /2025 () //
302	D-ABLAPL/9799/2025 ABLAPL/3776/2025	CHOUDHURY SATYAKAN NANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
303	D-ABLAPL/9868/2025 ABLAPL/3777/2025	HARIHARA KABI @ HARI VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /198 /2025 () //
304	D-ABLAPL/9875/2025 ABLAPL/3778/2025	PRATAP BAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BANSADA /81 /2025 () //
305	D-ABLAPL/9805/2025 ABLAPL/3779/2025	GAURI SHANKAR BEHERA @ TABLU @ GAURAV VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /78 /2025 () //
306	D-ABLAPL/8511/2025 ABLAPL/3780/2025	JEEBAN MOHAN NAYAK VS	SATRUGHNA DASH (A) VS	MANGALA BAG /329 /2024 ()

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307	D-ABLAPL/9883/2025 ABLAPL/3781/2025	STATE OF ODISHA CHINMAYA BEHERA VS	BHARAT JALLI VS	// GOP /87 /2025 ()
308	D-ABLAPL/9948/2025 ABLAPL/3782/2025	STATE OF ODISHA SK SONU @ DJ SONU @ SK SARFARAJ @ SARAFRAZ VS	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /73 /2025 ()
309	D-ABLAPL/9486/2025 ABLAPL/3783/2025	STATE OF ODISHA KRUSHNA PRADHAN VS	BHABANI SANKAR MISHRA VS	// BANAPUR P.S. /258 /2017 ()
310	D-ABLAPL/9952/2025 ABLAPL/3784/2025	STATE OF ODISHA BUTU @ NIRANJAN PRADHAN VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /192 /2025 ()
311	D-ABLAPL/9656/2025 ABLAPL/3785/2025	STATE OF ODISHA RATNAKAR BEHERA VS	ROHIT RANJAN RAY VS	// / /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000056/2025
312	D-ABLAPL/9510/2025 ABLAPL/3786/2025	STATE OF ODISHA KUNA NAIK VS	PRIYA RANJAN SINGH VS	// KANTABANIA PS /38 /2025 ()
313	D-ABLAPL/8380/2025 ABLAPL/3787/2025	STATE OF ODISHA BICHITRA KUMAR CHAUDHURY @ KALIA KUMAR CHAUDHURY VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /173 /2024 ()
314	D-ABLAPL/9511/2025 ABLAPL/3788/2025	STATE OF ODISHA HEMANTA KUMAR MAHANTA VS	PRIYA RANJAN SINGH VS	// BARBIL /62 /2025 ()
315	D-ABLAPL/9727/2025 ABLAPL/3789/2025	STATE OF ODISHA CHINTU @ MANOJ KUMAR SAHOO VS	BIPIN KUMAR CHOUDHURY VS	// KUJANGA /87 /2025 ()
316	D-ABLAPL/9498/2025 ABLAPL/3790/2025	STATE OF ODISHA SATENDRA SINGH VS	TRILOCHAN NANDA VS	// TUSRA /69 /2025 ()
317	D-ABLAPL/9525/2025 ABLAPL/3791/2025	STATE OF ODISHA RABI @ RABINDRA KALTA VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// MANAMUNDA /241 /2023 () //

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318	D-ABLAPL/9740/2025 ABLAPL/3792/2025	LOKESH BHOI VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	MURIBAHAL /201 /2024 () //
319	D-ABLAPL/9557/2025 ABLAPL/3793/2025	SURYAKANTA SWAIN VS STATE OF ODISHA	SAMARESH PATNAIK VS	KUJANGA /116 /2025 () //
320	D-ABLAPL/9269/2025 ABLAPL/3794/2025	MAHESWAR MALIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAIKANI-DIHI /59 /2025 () //
321	D-ABLAPL/9892/2025 ABLAPL/3795/2025	SREE PRASAD KHANDUAL @ BABU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	GOLANTHARA (BERHAMPUR) /104 /2025 () //
322	D-ABLAPL/9642/2025 ABLAPL/3796/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	/ /0 S.D.J.M.,KHURDA(Khordha) ICC/0000029/2024
323	D-ABLAPL/9924/2025 ABLAPL/3797/2025	SURJYANARAYAN PRADHAN VS STATE OF ODISHA	PREMRAJ GOUDA VS	JEYPORE TOWN /121 /2025 () //
324	D-ABLAPL/9491/2025 ABLAPL/3798/2025	CHINMYA CHIRANJEEVE BISWAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	CHHEND /162 /2024 () //
325	D-ABLAPL/9832/2025 ABLAPL/3799/2025	AJIT BARIK VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	BARBIL /62 /2025 () //
326	D-ABLAPL/9627/2025 ABLAPL/3800/2025	DAMBARU DHARA KANHAR @ TIKU VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /73 /2025 () //
327	D-ABLAPL/7280/2025 ABLAPL/3801/2025	ALOK MOHANTY VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BALIPATNA /72 /2025 () //
328	D-ABLAPL/9286/2025 ABLAPL/3802/2025	BHARATI SANDHA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI RURAL PS /71 /2025 () //
329	D-ABLAPL/9957/2025	PRAVATI SAHOO	DEBASISH SAMAL	BALASORE SADAR /117 /2018

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3803/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/9833/2025 ABLAPL/3804/2025	SIBA CHARAN JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /100 /2025 () //
331	D-ABLAPL/9765/2025 ABLAPL/3805/2025	MD MERAZ @ MD LADDAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HATIBARI /1 /2025 () //
332	D-ABLAPL/9827/2025 ABLAPL/3806/2025	BANTI LENKA @ SAMBIT KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /158 /2025 () //
333	D-ABLAPL/9836/2025 ABLAPL/3807/2025	TRINATH SAMAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /222 /2025 () //
334	D-ABLAPL/9859/2025 ABLAPL/3808/2025	SK SONU @ DJ SONU @ SK SARFARAJ @ SK SARAFRAZ VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /17 /2025 () //
335	D-ABLAPL/9861/2025 ABLAPL/3809/2025	JAGADISH HEMBRAM VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /134 /2020 () //
336	D-ABLAPL/9671/2025 ABLAPL/3810/2025	BADAL KUMAR KANDI @ BADAL KANDI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BINJHARPUR /279 /2018 () //
337	D-ABLAPL/9911/2025 ABLAPL/3811/2025	KANHA BHOI VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BRAHMAGIRI /63 /2025 () //
338	D-ABLAPL/7193/2025 ABLAPL/3812/2025	BANITA PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	KANAS /199 /2023 () //
339	D-ABLAPL/9912/2025 ABLAPL/3813/2025	PRAMOD PALEI VS STATE OF ODISHA	BIKRAM RATH VS	BARAMBA /286 /2024 () //
340	D-ABLAPL/9884/2025 ABLAPL/3814/2025	SOUMYA RANJAN BEHERA VS	DEBIDUTTA MOHAPATRA VS	/ /0 ()

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CASES REGISTERED REPORT AS ON :03/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/9858/2025 ABLAPL/3815/2025	STATE OF ODISHA ALAKA JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// NANDIPADA /66 /2025 ()
342	D-ABLAPL/9914/2025 ABLAPL/3816/2025	KANHU MUKHI @ KANHA MUKHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BANGRIPOSI /84 /2025 ()
343	D-ABLAPL/9886/2025 ABLAPL/3817/2025	STATE OF ODISHA PRADYUMNA NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// NANDIPADA /88 /2025 ()
344	D-ABLAPL/9871/2025 ABLAPL/3818/2025	STATE OF ODISHA AMAR SINGH NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	// CHAKAPADA PS /19 /2025 ()
345	D-ABLAPL/9916/2025 ABLAPL/3819/2025	STATE OF ODISHA GYANA RANJAN BEHERA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// NANDIPADA /92 /2025 ()
346	D-ABLAPL/9887/2025 ABLAPL/3820/2025	STATE OF ODISHA RASHMI RANJAN SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /117 /2025 ()
347	D-ABLAPL/9893/2025 ABLAPL/3821/2025	STATE OF ODISHA BALARAM JENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// NANDIPADA /87 /2025 ()
348	D-ABLAPL/9889/2025 ABLAPL/3822/2025	STATE OF ODISHA NILAMANI SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHANDAGIRI P.S. /26 /2025 ()
349	D-ABLAPL/9919/2025 ABLAPL/3823/2025	STATE OF ODISHA RANJAN DHIBAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BARKOTE /512 /2024 ()
350	D-ABLAPL/9909/2025 ABLAPL/3824/2025	STATE OF ODISHA SUBASH CHANDRA SETHY @ KALIA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// JAGATPUR /187 /2025 ()
351	D-ABLAPL/9891/2025 ABLAPL/3825/2025	STATE OF ODISHA DHARMENDRA DHAL VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// NANDIPADA /89 /2025 ()

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352	D-ABLAPL/9988/2025 ABLAPL/3826/2025	ABHIJIT ROUTRAY @ BIKI ROUTRAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHURDA SADAR /38 /2025 () //
353	D-ABLAPL/9818/2025 ABLAPL/3827/2025	CHINKU CHANDAN DAS @ CHIKU CHANDAN DAS ADHIKARI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /13 /2012 () //
354	D-ABLAPL/9932/2025 ABLAPL/3828/2025	MANGARAJ DALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /180 /2024 () //